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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 127/BB/ 2017	-	Admission	Rule-6 of IB	Kings Wood Suppliers Pvt. Ltd. Vs Associate Décor Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	Uday Shankar Associate UDAY SHANKAR	petitioner	
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**ORDER**

Counsel for petitioner is present. Registry raised some objections. Petitioner Counsel to comply the same. M/s Keystone Partners filed vakalath for the Corporate Debtor/Respondent. Counsel reported that, copy of the petition alongwith annexure are not served on the Corporate Debtor/Respondent. Counsel for petitioner is directed to supply the same. ~~to RO~~ Counsel reported that, copy of the petition alongwith annexure were sent to the Corporate Debtor/Respondent through post on 15/11/2017. List it on 24/11/2017.

  
**Member (T)**

  
**Member (J)**